

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

**NO.K-11017/39/2016-US.II
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)**

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 28th July, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Dilip Babasaheb Bhosale, Judge of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, to be the Chief Justice of the Allahabad High Court with effect from the date he assumes charge of his office.


28/7/16

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K.11017/39/2016-US.II

Dated 28.07.2016.

Copy to:-

- 1 Shri Justice Dilip Babasaheb Bhosale, Judge of the High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 2 The Secretary to the Governor of Andhra Pradesh, Hyderabad.
- 3 The Secretary to the Governor of Telangana, Hyderabad.
- 4 The Secretary to the Chief Minister, Andhra Pradesh, Hyderabad.
- 5 The Secretary to the Chief Minister, Telangana, Hyderabad.
- 6 The Secretary to Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 7 The Chief Secretary, Government of Telangana, Hyderabad.
- 8 The Chief Secretary, Government of Andhra Pradesh, Hyderabad.
- 9 The Registrar General, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh, Hyderabad.
- 10 The Accountant General, Telangana, Hyderabad.
- 11 The Accountant General, Andhra Pradesh, Hyderabad.
- 12 The Secretary to the Governor, Uttar Pradesh, Lucknow.
- 13 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 14 The Secretary to Acting Chief Justice, Allahabad High Court, Allahabad.
- 15 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 16 The Registrar General, Allahabad High Court, Allahabad.
- 17 The Accountant General, Uttar Pradesh, Lucknow.
- 18 President's Secretariat, (CA.II Section), New Delhi.
- 19 PS to Principal Secretary to the Prime Minister, New Delhi.
- 20 Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 21 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US-II/S.O.(Desk)


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978